

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 248 OF 2018

Dated : 8th October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Abhijeet Ferrotech Limited **Appellant(s)**
Versus
Andhra Pradesh Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Ankita Bafna
Ms. Soumya Singh

ORDER

APPEAL NO. 248 OF 2018

Admit.

Issue notice to the Respondents, returnable on or 07.12.2018. Respondent Nos.1 & 2 served, unrepresented.

To give one more opportunity, relist the matter on **07.12.2018** and Respondents may file their replies on or before 13.11.2018 after serving copy to the learned counsel for the opposite sides. Thereafter, rejoinder, if any, may be filed on or before 05.12.2018, after serving copy to the learned counsel for the opposite sides.

Relist the matter on **07.12.2018** as requested by the learned counsel appearing for the Appellant.

(S.D. Dubey)
Technical Member
pr/pk

(Justice N.K. Patil)
Judicial Member